

has that recommendation been accepted?

SHRI K C REDDY: Yes, Government are aware of that recommendation and since that recommendation was made, the matter is under further consideration and no decision has yet been taken on the subject

SHRI B C GHOSE Do I take it that the Government will soon transfer the management of these collieries to some statutory body and not manage them departmentally?

SHRI K C REDDY: Yes, there have been all these recommendations and as I have said in my answer, the whole question is under consideration because new aspects have cropped up and we have to give full thought to them

SHRI B C GHOSE Is it not the general policy of Government not to manage these industries departmentally?

SHRI K C REDDY The general policy provides for some industries being managed departmentally and we will continue to do so. Certain industries will have to be run on a Statutory Corporation basis and there are so many methods which we are following

SHRI RATANLAL KISHORILAL MALVIYA Sir, the recommendation was made some time in 1950. I would like to know why a decision could not be taken up to this time with regard to the establishment of a statutory board?

SHRI K C REDDY This transfer was effected only recently i.e., on the 1st April this year. So this is the time when we have to consider the whole matter in all its aspects and come to a decision

SHRI B C GHOSE With reference to the answer to (b), might I know what are the administrative advantages which Government expect from this transference apart from the fact that there may be a policy to transfer

all public undertakings to the Production Ministry?

SHRI K C REDDY If the ownership is vested in one Ministry and the management is vested in another Ministry, no doubt there will be difficulties and possibly there will be a lot of delay. Supposing a policy or programme has to be considered and adopted by the managing Ministry, then that Ministry should have to go to the Ministry which owns the concern and there will be a lot of delay. If both capacities are vested in the same Ministry, then it makes for quickness of decisions and facility of administration

SHRI RATANLAL KISHORILAL MALVIYA May I bring to the notice of the hon. Minister that another recommendation has been made by the Working Party on Coal in 1951 that legislation should be brought to get the State collieries managed through a Joint Stock Company, and ask whether the Government would take this into consideration and would indicate as to what lines they wish to adopt with regard to the administration?

SHRI K C REDDY The Government are aware of that recommendation also. As I said earlier, all these recommendations are under the consideration of the Government at present

### अलीगढ़ का ताला व्यवसाय

\*६२७. श्री नवाब सिंह चौहान  
क्या वाणिज्य और उद्योग मंत्री यह बताने की कृपा करेंगे कि कुटीर उद्योग के विकास के सम्बन्ध में सरकार द्वारा आमन्त्रित विदेशी विशेषज्ञों द्वारा अलीगढ़ के ताले व्यवसाय के बारे में क्या रिपोर्ट पेश की गई या क्या राय दी गई है ?

†[LOCK INDUSTRY AT ALIGARH]

\*627 SHRI N S CHAUHAN: Will the Minister for COMMERCE AND

†English translation

INDUSTRY be pleased to state whether any report was submitted or advice tendered by the foreign experts invited by Government in connection with the development of cottage industries, in regard to the lock industry at Aligarh?]

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): No, Sir.

But I should like to add that the work of the team is to make a comprehensive study and analysis of the village and small-scale industries' problems, and they are not expected to say anything specifically about the lock industry at Aligarh.

AN HON. MEMBER: We cannot hear, Sir.

श्री न० सिंह० चौहान : क्या मंत्र महोदय को मालूम है टीम के मेम्बरों ने अपने ख्यालात इस तरह के जाहिर किये थे कि जो काम हाथों के ज़रिये से लोग करते हैं, वह मशीनों के ज़रिये से किया जाय ? क्या इससे बहुत से लोग बेकार नहीं हो जायेंगे ?

†[SHRI N. S. CHAUHAN: Is the hon. Minister aware that the members of the team expressed the view that machines should be employed for handicrafts? Will it not throw a large number of people out of employment?]

SHRI D. P. KARMARKAR: They considered both the small-scale industries and the handicrafts and I am not in a position to give—because the report has not yet been published—the nature of the recommendations that have been made.

श्रीमती सावित्री निगम : अलीगढ़ के ताले बनाने वालों या यह ख्याल कहां तक सही है कि विदेशों ताले बहुत बड़े मात्रा में आयात होने के कारण उनके इंडस्ट्री पर बहुत बुरा असर पड़ रहा है श्री उनका काम चौपट हो रहा है ?

†[SHRIMATI SAVITRY NIGAM: How far is this view of the lock manufacturers of Aligarh correct that the large scale import of locks from foreign countries has been adversely affecting and ruining their lock industry?]

श्री डी० पी० करमारकर : बाहर से मंगाने से ज्यादा असर नहीं होता फिर भी इस बात पर सोचेंगे ।

†[SHRI D. P. KARMARKAR: Import does not affect the industry much. However, we will consider this matter.]

श्री कन्हैयालाल डी० वैद्य : अल गढ़ के ताले क्या इस कोटि के नहीं होते कि जिससे फिर भी बाहर से ताले मंगाने की जरूरत होती है ?

†[SHRI KANHAIYALAL D. VAIDYA: Are not the Aligarh locks of good quality that we have to import locks from abroad?]

SHRI D. P. KARMARKAR: Sir, I would not say that Aligarh locks are bad but different locks are for different purposes and indeed we have accepted the principle of token imports to improve the indigenous production and that was very limited—the import is to a small extent.

#### MANUFACTURE OF STEAM ROAD-ROLLERS

\*628. SHRI GOVINDA REDDY: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) the names of the concerns which have been allowed to manufacture steam road-rollers and the terms on which they have been so allowed to manufacture;

(b) what is the target fixed in each case; and

(c) the extent to which it has been reached so far?